

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/143/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Ito Basar,
Registrar, Gauhati High Court,
Itanagar Bench, Naharlagun.

Dated Guwahati, the 7th January, 2021.

Sub: **Casual Leave**

Ref:- Your letter dated 04.01.2021

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave for two days on 07.01.2021 and 08.01.2021 along with station leave permission from 06.01.2021 to 16.01.2021, has been granted. Shri Tadu Tamang, Joint Registrar, Itanagar Permanent Bench, will look after the duties of the Registrar in addition to his normal duties during your absence.

Yours faithfully,



JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/2008/144/A, dated 07.01.2021

Copy to:

1. The Project Manager, Gauhati High Court.

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JT. REGISTRAR (VIGILANCE)